

- (xiv) (a) Annual Report of the Rubber Board, Kottayam, Kerala, for the year 2020-21.
- (b) Annual Accounts of the Rubber Board, Kottayam, Kerala, for the year 2020-21, and the Audit Report thereon.
- (c) Review by Government on the working of the above Board.

[Placed in Library. See No. LT-5637/17/21]

### **Notifications of the Ministry of Agriculture and Farmers' Welfare**

SHRI V. MURLEEDHARAN: Sir, on behalf of Sushri Shobha Karandlaje, I lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare):-

- (1) S.O. 3901 (E), dated the 21<sup>st</sup> September, 2021, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) Sixth Amendment Order, 2021.
- (2) S.O. 4560 (E), dated the 1<sup>st</sup> November, 2021, publishing the Fertilizer (Inorganic, Organic or Mixed) (Control) Seventh (Amendment) Order, 2021.
- (3) S.O. 4564 (E), dated the 1<sup>st</sup> November, 2021, publishing the specifications, in respect of provisional fertiliser Phosphogypsum to be manufactured in India for a period of three years from the date of publication of the order in the Official Gazette.

[Placed in Library. For (1) to (3) See No. LT-5927/17/21]

### **Reports and Accounts of various corporations, committee and councils for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI DARSHANA VIKRAM JARDOSH): Sir, I lay on the Table:-

- (A) (1) A copy each (in English and Hindi) of the following papers, under

sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(i) (a) Fifty-first Annual Report and Accounts of the Cotton Corporation of India Limited (CCI), Navi Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5928/17/21]

(ii) (a) Fortieth Annual Report and Accounts of the National Jute Manufactures Corporation Limited, (NJMC), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (ii) above.

[Placed in Library. See No. LT-5641/17/21]

(B) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 13 the Textiles Committee Act, 1963:-

(a) Annual Report and Accounts of the Textiles Committee, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Committee.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. LT-5643/17/21]

(C) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Sixty-seventh Annual Report and Accounts of the Cotton Textiles Export Promotion Council (TEXPROCIL), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-5929/17/21]

- (ii) (a) Annual Report and Accounts of the Apparel Export Promotion Council (AEPC), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

[Placed in Library. See No. LT-5930/17/21]

- I. **Report and Accounts (2016-17) of the Haryana Agro Industries Corporation Limited, Panchkula and related papers**
- II. **Report (2020-21) of DRPCAUI, Pusa, Bihar and related papers**
- III. **Reports and Accounts (2020-21) of various Institute, Federation and Centre and related papers**

MR. CHAIRMAN: Shrimati Anupriya Singh Patel. ठीक है, रहने दीजिए।

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers,